



The Gauhati High Court, At Guwahati

**[HIGH COURT OF ASSAM; NAGALAND; MIZORAM &
ARUNACHAL PRADESH]**

NOTICE

It is hereby informed to all concerned that the below mentioned directions will come into force with immediate effect:

1. A drop box will be kept near the security shed of the Old Building for learned Advocates to submit newly filed memos/appeals.
2. A slip is to be pinned by the learned Advocates at the cover of the file indicating that the soft copy of the memo/appeal has been sent to the concerned E-Mail I.D. as per notification No. 34 dated 01.05.2021.
3. Registry will collect the submitted memos/appeals in regular interval of 1 (one) hour.
4. Registry will contact the learned counsel over phone regarding any defect to be rectified.

By Order,

Sd/- Gautam Baruah
REGISTRAR GENERAL I/C

Memo No.HC.III-06/2020/2017-2039/G, dated Guwahati the 7th May, 2021.

Copy to:

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
4. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
6. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
7. The President/Secretary, All Assam Lawyers' Association, Guwahati.
8. The President/Secretary, Lawyers' Association, Guwahati.
9. The Joint Registrar (_____), Gauhati High Court, Guwahati.
10. The Director, Law Research Institute, Gauhati High Court, Guwahati.
11. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
13. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
14. The Court Manager, Gauhati High Court, Guwahati.
15. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
17. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
18. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
19. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
20. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati.
22. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
23. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR GENERAL I/C